GOVERNEMNT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 937 TO BE ANSWERED ON 07.02.2020

SWADHAR GREH

937. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of Women Child and Development be pleased to state:

- (a) whether the Government has reviewed the implementation of Swadhar Greh Scheme to provide institutional framework for women victims of difficult circumstances and if so, the details thereof;
- (b) the details of Swadhar Greh being established by the Government and Non-Government Organisations during the last three years, district-wise; and
- (c) the details of the monitoring mechanism in place to ensure the effective implementation of the scheme and the assessment made during the last three years thereunder?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SRIMATI SMRITI ZUBIN IRANI)

- (a) The Government has reviewed the implementation of Swadhar Greh Scheme to provide institutional framework for women victims of difficult circumstances through several meetings/video conferences with the State Governments/UTs, and conducted the inspection of Swadhar Greh during the year.
- (b) The details of Swadhar Greh being established by the Government and Non-Government Organisations during the last three years, district-wise is at Annexure I.
- (c) The Swadhar Greh scheme envisages monitoring of the implementing agencies at District, State and Central level. Swadhar Grehs are monitored continuously by a District Monitoring Committee where at least two members are women, the district committee meets at least once in a quarter. Monitoring Committee at State level meets at least twice a year and monitors the projects. Continuation of grant to any agency depends on the satisfactory performance as assessed by the State/UT level Committee. Ministry of Women and Child Development also reviews the functioning of the Swadhar Greh at regular intervals with the State Governments/UT administrations.

Annexure referred to in reply to part (b) of Lok Sabha Un-Starred Question No. 937 for 07.02.2020 regarding Swadhar Greh. The district-wise details of Swadhar Greh being established by the Government and Non-Government Organisations during the last three years

2016-17

Andaman and Nicobar

1. Directorate of Social Welfare

2017-18

Meghalaya

- 1. Women Social Welfare Organisation, Nongstoin
- 2.Reach Shillong Ministries, Shillong

2018-19

Mizoram

- 1. Swadhar Greh, C/o Social Welfare Department, Lunglei District
- 2. Swadhar Greh, C/o Social Welfare Department, Kolasib District
- 3. Swadhar Greh, C/o Social Welfare Department, Vairengte District
- 4. Swadhar Greh, C/o Social Welfare Department, Champhai District
- 5. Swadhar Greh, C/o Social Welfare Department, Siaha District
- 6. Swadhar Greh, C/o Social Welfare Department, Lawngtlai District
- 7. Swadhar Greh, C/o Social Welfare Department, Mamit District
- 8. Swadhar Greh, C/o Social Welfare Department, Serchhip District
- 9. VOLCOMH, 2nd floor, CYMA Building Tuikhuahtlang, Aizwal

Nagaland

1. Nagaland Voluntary Health Association, Kohima District.